

Thursday, February 16, 1956

LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

VOL. I, 1956

(15th February to 3rd March 1956)



TWELFTH SESSION, 1956

(Vol. I contains Nos. 1 to 15)

LOK SABHA SECRETARIAT
NEW DELHI

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LOK SABHA

Thursday, 16th February, 1956

The Lok Sabha met at Eleven of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(No Questions : Part I not published)

DEATH OF SHRI MEGHNAD SAHA

Dr. Lanka Sundaram (Visakhapatnam) : Mr. Deputy-Speaker, I understand with the greatest amount of regret that our esteemed colleague, Shri Meghnad Saha, has passed away. I hope you have got official confirmation of this fact and if that is so, I think the Lok Sabha should adjourn now according to the previous convention available to it.

Shri N. C. Chatterjee (Hooghly) : We all associate ourselves with this request. I am told that the end came tragically when he was doing some work in connection with his parliamentary duties. If that is so, we should adjourn.

The Minister of Planning and Irrigation and Power (Shri Nanda) : We are all very deeply grieved and shocked by

the suddenness of this news and the tragic circumstances of the death of a colleague of ours. The whole Lok Sabha certainly shares the feeling of grief.

Mr. Deputy-Speaker : I have received information from the hospital itself. The Deputy Secretary of the Planning Commission, Shri Kothandaraman, told me on the telephone that while Dr. Meghnad Saha was on his way to the Planning Commission meeting just half an hour ago, he suddenly fell down and became unconscious. He was removed to the hospital and he died on the way. He was one of the greatest sons of India. He was a great scientist and his work here was very valuable to us. We have lost one of our very eminent men and as a mark of sympathy and as a token of our appreciation, I think it is right that we should adjourn now. I would urge upon hon. Members to stand in silence for a minute.

The Lok Sabha then stood in silence for a minute

Mr. Deputy-Speaker : It is customary to adjourn the Lok Sabha when a sitting Member dies. In accordance with that practice, the Lok Sabha will stand adjourned till 11 A.M. tomorrow.

11-04 A.M.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, the 17th February, 1956.

DAILY DIGEST

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[*Thursday, 16th February, 1956.*]

	COLUMNS	COLUMNS
OBITUARY REFERENCE	37-38	of respect and adjourned for the day.
The Deputy-Speaker made a reference to the passing away of Shri Meghnad Saha, a sitting member of Lok Sabha. Thereafter, the Lok Sabha stood in silence for a minute as a mark		AGENDA FOR FRIDAY, 17TH FEBRUARY, 1956— Representation of the People (Amendment) Bill and Resolution re. Industrial Service Commission.